Government of India Ministry of Finance Department of Economic Affairs

LOK SABHA UNSTARRED QUESTION NO.727 TO BE ANSWERED ON FRIDAY, 14th DECEMBER 2018 AGRAHAYANA 23, 1940 (SAKA)

'SALE OF ELECTORAL BONDS' Question

727. SHRIMATI POONAM MAHAJAN:

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) whether the Government has initiated the fourth, fifth and sixth phase of sale of Electoral Bonds under the aegis of the Electoral Bond Scheme 2018 as authorised to the State Bank of India to issue and encash electoral bonds through its 11 authorised branches:
- (b) if so the details thereof including the total amount collected through purchase of electoral bonds by the authorised bank, branch-wise; and
- (c) the action taken by the Government regarding the amount of bonds that was not redeemed during the previous sale of electoral bonds in all the phases of the sale of bonds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. RADHAKRISHNAN)

(a) &(b): The Government as per the terms & conditions of the Notification (issued on 2.1.2018) on Electoral Bond Scheme, 2018, the fourth (July 02-11, 2018), fifth (Oct. 01-10, 2018) and sixth (Nov. 01-10, 2018) phase of sale of electoral bonds were initiated through State Bank of India (authorised Bank) during July 02-11, 2018, Oct. 01-10, 2018 and Nov. 01-10, 2018, respectively. The sale of electoral bonds was through 11 branches in fourth phase and 29 branches in fifth & sixth phase. Bank-wise details with amounts received against each branch of SBI are provided below:

Table: Details of Sale of Electoral Bonds (EB) in 4 th , 5 th & 6 th Phase						
				(₹ crore)		
S. No.	Branch Name	Phase IV	Phase V	Phase VI		
1	Bangaluru Main Branch	-	29.00	2.00		
2	Bhubaneshwar Main Branch	-	15.00	-		
3	Chandigarh Main Branch	-	1.00	0.30		
4	Chennai Main Branch	-	25.00	-		
5	Gandhinagar Branch	0.50	0.50	5.00		
6	Guwahati	2.50	-	-		
7	Hyderabad Main Branch	-	47.90	57.40		

Table: Details of Sale of Electoral Bonds (EB) in 4 th , 5 th & 6 th Phase					
				(₹ crore)	
S. No.	Branch Name	Phase IV	Phase V	Phase VI	
8	Jaipur Main Branch	-	21.50	-	
9	Kolkata Main Branch	1.50	62.62	97.00	
10	Mumbai Main Branch	13.00	150.70	6.00	
11	New Delhi Main Branch	15.00	46.01	12.50	
12	Raipur Main Branch	-	2.50	4.00	
	Total	32.50	401.73	184.20	
Total Sale of EBs in phase IV, V and VI:				618.43	

No amount was received in the 17 other authorised branches by sale of electoral bonds.

(c) As per para 12 (2) of the Notification dated 12.1.2018, the amount of bonds not encashed within the validity period of fifteen days be deposited to the Prime Minister's National Relief Fund. Accordingly, ₹11.20 crore relating to electoral bonds, which were not encashed by political parties had been remitted to Prime Minister's National Relief Fund by the completion of 6th phase.
